

DIVISION BENCH
COURT - II

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/302(KB)2021
IA(I.B.C)/690(KB)2022, IVN.P (IBC)/22(KB)2022,
IA(I.B.C)/1427(KB)2022, IA(I.B.C)/1377(KB)2022,
IA(I.B.C)/1271(KB)2022, IA(I.B.C)/699(KB)2022,
IA(I.B.C)/1039(KB)2022, IA(I.B.C)/1052(KB)2022,
IA(I.B.C)/822(KB)2022, IA(I.B.C)/1131(KB)2022
IA(I.B.C)/1499(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST DECEMBER, 2022, 02:00 P.M

IN THE MATTER OF	YES BANK LIMITED VS SARGA HOTEL PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Counsel/ Authorised Representative appeared through physically/Video Conference:

Mr. Abhinav Vasisht, Sr. Adv.] For Yes Bank
Mr. Shaunak Mitra, Adv.]
Mr. Saptarshi Saha, Adv.]
Mr. Arindam Paul, Adv.]

Mr. Ramji Srinivasan, Adv.] For RP
Ms. Manju Bhuteria, Adv.]
Mr. Souvik Mazumdar, Adv.]
Ms. Pooja Mahajan, Adv.]
Ms. Mahima Singh, Adv.]
Ms. Mehak Nayak, Adv.]
Ms. Shreya Mahalwar, Adv.]

Mr. Saurav Jain, Adv.] In IA 690/2022

Mr. K. Dutta, Sr. Adv.] In IA 822/2022 for applicant
Mr. Satarup Banerjee, Adv.]
Mr. Rahul Auddy, Adv.]
Mr. Aditya Gooptu, Adv.]

Mr. Sarthak Makkar, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. **IA(IBC)/690/KB/2022-** Post this IA on **29/12/2022** along with IA (IBC). 822/KB/2022 and IA(IBC)1499/KB/2022.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)